(d) Incentive Bonus to Bivoltine Silkworm rearers and reeilers.
(e) Arranging farmers study tour.
(f) Establishment of mulberry demonstration farm at farmers field at CSB cost.
(g) Working capital assistance to the reeilers at subsidised interest for purchase of cocoons.

(b) Arranging marketing and transportation facilities to the rearers for disposal of cocoons at reeling centres.

(c) The details of sericulture projects being implemented at present in West Bengal are as under:

**NATIONAL SERICULTURE PROJECT (MULBERRY)**

<table>
<thead>
<tr>
<th>Period</th>
<th>5 Years (1989-90 to 1994-95)</th>
</tr>
</thead>
<tbody>
<tr>
<td>Outlay (Rs. Lakhs)</td>
<td>4,989.00</td>
</tr>
<tr>
<td>Expenditure (Rs. Lakhs)</td>
<td>286.89 (1989-90 &amp; 90-91)</td>
</tr>
</tbody>
</table>

*National Sericulture Project*

Under CSB component of National Sericulture Project (NSP) in West Bengal, one P4 Farm, one P3 Farm, two P2 Farms, three Grainages, fourteen Technical Service Centres and one Demonstration-cum-Training Centre have been established so far. Besides, assistance to 102 Chawkie Rearing Centres have also been done. These Units have started functioning recently.

*Use of IAF Aircraft for Electioneering Purpose*

*(a) the number of hours IAF aircraft and helicopters were used by the former Prime Minister and Deputy Prime Minister for electioneering purposes during the recent general elections?*

(b) the total amount that has become due for payment to the IAF on account of use of its aircraft and helicopters;

(c) whether the amount has since been recovered;

(d) if not, the reasons for the delay, and

(e) the steps to recover the same expeditiously?

**THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR):** (a) and (b) A total of 1307:10 hours of flying was used by the former Prime Minister for unofficial visits from 2nd April 1991, i.e. the date on which para VII of the Modal Code of Conduct for the Guidance of Political Parties and Candidates issued by the Election Commission came into effect, to 13th June 1991 i.e. the date on which the election campaign came to an end. The
The former Deputy Prime Minister was not provided IAF aircraft for unofficial visits during this period.

The total amount due for payment to the IAF on account of the use of its aircraft for the unofficial visits by the former Prime Minister is approximately Rs 412 lakhs (Rupees four hundred twelve lakhs).

(c) to (e) No, Sir Air Headquarters normally require 3-4 months for scrutiny before raising bills.

**Drug Smuggling on Indo-Pak Border**

389 SHRI ASHOK ANANDRAO DESHMUKH Will the Minister of Finance be pleased to state

(a) whether the drug smuggling is on the increase on the Indo-Pak border,

(b) if so, the reasons therefor, and

(c) the steps taken or proposed to be taken by the Government to check it?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR)**

(a) The reports received indicate that drug smuggling on Indo-Pak border has not shown any increase.

(b) and (c) Various steps have been taken to check drug smuggling on the Indo-Pak border in the recent past. A Zonal Unit of Narcotics Control Bureau has been set up at Jodhpur to look after the land border with Rajasthan. The Customs have also set up Preventive Organisation under the charge of an Additional Collector at Jodhpur with preventive ranges and sectors along the border. High level meetings with various enforcement agencies like BSF, Customs and the Police are conducted to sharpen their investigative skills. The enforcement formations on the border are also kept apprised from time to time of the latest modus operandi, routes used by traffickers and methods of concealment adopted.

**Construction of Second Bridge over Yamuna River Near I. T. O. Delhi**

390 SHRIMATI GEETA MUKHERJEE Will the Minister of Surface Transport be pleased to state

(a) whether a foundation stone was laid recently for construction of a bridge over Yamuna river at I T O Delhi,

(b) if so, when the actual construction work will start and how long it will take to complete different stages of construction,

(c) whether tenders have been called and contract given,

(d) if so, to whom and estimated cost thereof?

**THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER)**

(a) Yes, Sir,

(b) It is too early to indicate when the construction will start as the project is yet to be sanctioned. The project is expected to be completed within four years from the date of commencement.

(c) No, Sir

(d) Does not arise